IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH: HYDERABAD.

Cp. No. 96 of 1997 in OA.1321 of 1996

Between:

Dated: 20.2.1998

V.Hari Babu

.. Applicant

AND

Sri D.C. Jain, Telecom District Manager, (Presently redesignated as General Manager), Telecom Department, Vijayawada.

Sri N. Janardhan Rao, 2. Telecom District Engineer, Telecom Dept., Adibabad.

Sri N.V.L.N.Rao, Telephone Э. Operator, Telephone Exchange, Vijayawadal

Respondents.

Counsel for the applicant

Mr.S.Ramakrishna Rad

Counsel for the respondents

: Mr. N.V.Raghava Reddy

CORAME

THE HON'BLE MB.R.RANGARAJAN : MEMBER (A)

THE HON'BEE MR. B.S.JAI PARAMESWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:-

Mr. S.Ramakrishna Rao for the applicant and Mr. Raghava Reddy, for the respondents.

The learned counsel for the applicant submitted that the direction in the judgement has been complied with.

Hence C.P. is closed. No costs.

Deputy Registrar